

HIGH COURT OF HIMACHAL PRADESH, SHIMLA - 171 001.

No.HHC/GAZ/14-53/74-VI-

Dated Shimla, the 20th December, 2018.**NOTIFICATION**

In partial modification of the Notification No.HHC/GAZ/14-53/74-VI-33868-93, dated 19.12.2018, the following transfers and postings of the Judicial Officers in the interest of administration are hereby ordered with immediate effect:-

1. Sh. Rajiv Bali, Additional District and Sessions Judge-I, Kangra at Dharamshala, who is under transfer to Solan, is now transferred and posted as Additional District and Sessions Judge, Nalagarh. The officer is directed to join at his place of posting within 15 days.
2. Sh. Jaswant Singh, Additional District and Sessions Judge-II, Solan, who is under transfer to Kangra at Dharamshala, is now transferred and posted as Additional District and Sessions Judge, Sirmaur at Nahan.
3. Sh. Krishan Kumar, Additional District and Sessions Judge-II, Mandi, who is under transfer to Sirmaur at Nahan, is now transferred and posted as Additional District and Sessions Judge-III, Kangra at Dharamshala.
4. Sh. Rajesh Chauhan, Senior Civil Judge-cum-Chief Judicial Magistrate, Mandi, who is under transfer to H.P. Judicial Academy, is now transferred and posted as Senior Civil Judge-cum-Chief Judicial Magistrate, Solan.
5. Dr. Abira Basu, Senior Civil Judge-cum-Chief Judicial Magistrate, Sirmaur at Nahan, who is under transfer to Solan, is now transferred and posted as Deputy Director, H.P. Judicial Academy.
6. Sh. Prashant Singh Negi, Civil Judge-cum-JMIC, Manali, who is under transfer to Shimla, is now transferred and posted as Civil Judge-cum-JMIC, Arki.
7. Sh. Vishal Kaundal, Civil Judge-cum-JMIC, Indora, who is under transfer to Arki, is now transferred and posted as Civil Judge-cum-JMIC-IV, Shimla.

**BY ORDER OF HON'BLE HIGH
COURT OF HIMACHAL PRADESH**

REGISTRAR GENERAL

Endst. No HHC/GAZ/14-53/74-VI-34113-38 Dated:-20.12.2018.

Copy forwarded to:

1. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla.

2. The Secretaries to the Hon'ble Judges, High Court of H.P., Shimla.
3. The Principal Secretary (Home)/ Principal Secretary (Personnel) to the Govt. of H.P., Shimla.
4. The Registrar General/ Registrar (Vigilance)/ District & Sessions Judge (Leave/ Training Reserve)/Registrar (Judicial)/ Central Project Coordinator, High Court of H.P., Shimla.
5. The L.R.-cum- Principal Secretary (Law) to the Govt. of H.P., Shimla.
6. All the District/Additional District and Sessions Judges/ Senior Civil Judges/ Secretaries, District Legal Services Authorities/ Civil Judges / Mobile Traffic Magistrates/ in the State of H.P.
7. The Registrar, Hon'ble Lokayukta, H.P., Shimla.
8. All the Presidents, District Consumer Fora, Shimla, Mandi, Kangra at Dharamshala and Una.
9. The Presiding Officers, Labour Court/Industrial Tribunal, Shimla and Dharamshala, H.P.
10. The Member Secretary/Administrative Officer, H.P. State Legal Services Authority, Shimla.
11. The Director/Joint Director/Deputy Director, Himachal Pradesh Judicial Academy, Shimla.
12. The Chairman, H.P. Waqf Tribunal, Kangra at Dharamshala.
13. The Accountant General (Audit), H.P., Shimla.
14. The Accountant General, (A & E). Shimla, H.P.
15. All the above named officer(s) (by name) for information and necessary action.
16. All the Deputy Commissioners/Superintendents of Police, H.P.
17. The Special Secretary/Additional Secretary (Law) to the Govt. of H.P., Shimla.
18. The Registrar (Establishment)/Registrar (Accounts)/All the Additional Registrars, High Court of Himachal Pradesh, Shimla.
19. All the Deputy Registrars/ Assistant Registrars/ Court Masters/ Private Secretaries/ Section Officers/ Chief Librarian/ Public Relation Officer/ Estate Officer/ Protocol Officer, High Court of Himachal Pradesh, Shimla.
20. The Secretaries/ Private Secretaries/ Personal Assistants to the Registrar General/ Registrar (Vigilance)/ District and Sessions Judge (Leave/Training Reserve)/Registrar (Judicial), High Court of Himachal Pradesh.
21. The Capital Treasury Officer, Shimla and all the District Treasury Officers/Treasury Officers, H.P.
22. The Director of Estates, H.P., Shimla-171 002.
23. Personal files of the above named officer(s).
24. The Scientific Officer, NIC, High Court for uploading the same in the High Court website.
25. The Section Officer (Computer) of this Registry for conversion of the same into digital form on Gazette Website.
26. Guard file.


Registrar General